

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
CIVIL SECRETARIAT, J&K, JAMMU

Subject: Litigation Reforms and effective monitoring of Litigation in Union Territory of Jammu and Kashmir – Appointment of Officer Incharge (OIC) Litigation.

Reference: Public Works Department O. M. No. PW(R&B)/Legal/10/2021 dated 16.04.2021

Government Order No: 3208-JK(LD) of 2021
Dated: 16-04-2021

Sanction is hereby accorded to the appointment of Mr. Gagan Jyoti, Chief Engineer, MED, Jammu, as Officer Incharge (OIC) in case titled Union territory of Jammu and Kashmir and Anr. Vs Unni India Pvt. Ltd (appeal to be filed in the Hon'ble High Court of J&K at Jammu against the order/judgement dated 29/03/2021 and 31.03.2021 passed by the Commercial Court (Additional District Judge, Jammu).

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No. 1673-JK (LD) of 2021 dated 24.03.2021.

By order of the Government of Jammu and Kashmir.


Sd/-
Secretary to Government,
Department of Law, Justice & PA

No. JK(LD)CODI/2021/03

Dated 16/04/2021

Copy to the: -

1. Learned Advocate General, J&K, Jammu.
2. Principal Secretary to the Hon'ble Lieutenant Governor, Raj Bhavan.
3. Principal Secretary to Government, PW(R&B) Department.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, J&K High Court, Jammu.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Chief Engineer, MED, Jammu.
8. Director Litigation Jammu.
9. Private Secretary to Chief Secretary for information of the Chief Secretary
10. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
11. Law Officer representing the Union territory of Jammu and Kashmir (Public Works Department) before the Hon'ble High Court at Jammu.
- ✓ 12. Website of the Department of Law, Justice and Parliamentary Affairs.
13. Government Order file.
14. File concerned.


(Q. Tariq Mahmood)
Special Secretary to Government,
Department of Law, Justice & PA